

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 2370/2016

MAHENDRA PRASAD

Petitioner(s)

VERSUS

JAG PATTI DEVI

Respondent(s)

Date : 12-03-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Yogesh Tiwari, Adv.
Mr. Sanjay K. Agrawal, AOR

For Respondent(s)
Mr. A. N. Arora, AOR

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete on the sole respondent but no one has entered appearance on his behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

SANJAY PARIHAR
Registrar

MG